

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF "KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED"**

|    |                                                                                                     |                                                                                                                                                                                                                                                                               |
|----|-----------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                            | KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED                                                                                                                                                                                                                                |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                           | 02/01/2012                                                                                                                                                                                                                                                                    |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON INCORPORATED / REGISTERED                                    | ROC-CHENNAI                                                                                                                                                                                                                                                                   |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON                   | U27100TN2012FTC083849                                                                                                                                                                                                                                                         |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON                  | REGISTERED OFFICE: NEW NO 105 SREELA TERRACE UNIT NO. 7 2ND FLOOR 1ST MAIN ROAD GANDHI NAGAR ADYAR CHENNAI TN 600020                                                                                                                                                          |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                                   | December 26, 2022                                                                                                                                                                                                                                                             |
| 7. | NAME, OFFICE ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | <b>CS Nithya Pasupathy</b><br>OLD NO: 28 (NEW NO: 10), 3 <sup>RD</sup> CROSS STREET,<br>R.K.NAGAR, RAJA ANNAMALAI PURAM,<br>CHENNAI, TAMIL NADU 600028,<br>Email : nithya@prowiscorporate.com<br>Telephone No. 9566033007<br>(REG NO. IBBI/IPA-002/IP-N00911/2020-2021/13144) |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                                  | January 27, 2023                                                                                                                                                                                                                                                              |

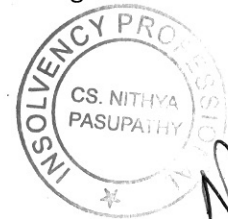
Notice is hereby given that the **KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 26<sup>th</sup> December, 2022

The stakeholders of **Kobelco Plate Processing India Private Limited** are hereby called upon to submit a proof of their claims, **on or before 27<sup>th</sup> January, 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of the Liquidator:



*[Signature]*

CS Nithya Pasupathy

REG NO. IBBI/IPA-002/IP-N00911/2020-2021/13144

Date: 30/12/2022

Place: Chennai

**Regn. No: IBBI/IPA-002/IP-N00911/2020-2021/13144**

**Old No: 28 (New No: 10), 3rd Cross Street, R.K. Nagar, Raja Anna Malai Puram Chennai, Tamil Nadu 600028**

**Contact: 9566033007 email: [nithya@prowiscorporate.com](mailto:nithya@prowiscorporate.com)**



**SALEM DISTRICT**  
**KANNANKURICHI TOWN PANCHAYAT**

**Roc. No. 245/2022**  
**Tender Notice**  
**Date: 28.12.2022**

Salem District Kannankurichi Town Panchayat Strengthening of BT Road under 2021-2022 TURIF Scheme through Town Panchayats works are Sealed Tenders are invited by the undersigned on or before **3.00 p.m. on 13.01.2023** from the registered contractor of this Town Panchayat. Received Tender will be opened by the Executive Officer, Kannankurichi Town Panchayat or his authorized person in presence of the tenderer at **3.30 p.m. on the same day**. Tender Schedules with conditions can be obtained from the Town Panchayat Office on payment of cost on or before **13.01.2023 @ 3.00 pm**. Bid Document also available (at free of cost) in e-tender website <https://www.tenders.tn.gov.in> and <https://tntenders.in>

Further details maybe obtained at Town Panchayat Office, Kannankurichi on Office hours on all working days.

| 2021-2022 TURIF Scheme |                                                                                                    |              |                             |                     |                                   |                      |
|------------------------|----------------------------------------------------------------------------------------------------|--------------|-----------------------------|---------------------|-----------------------------------|----------------------|
| Sl. No.                | Name of Work                                                                                       | No. of Works | Estimate Cost (Rs in Lakhs) | Bid Security 2% Rs. | Document Sale (Including Tax) Rs. | Period of Completion |
| 1                      | Strengthening of B.T Road 6 <sup>th</sup> Ward Govindhasamy Colony in Kannankurichi Town Panchayat | 1 No         | 73.30                       | 1,46,600            | 16,800.00                         | 180 Days             |

**Executive Officer,**  
**Kannankurichi Selection Grade Town Panchayat, Salem District**

DIPR/5802/Tender/2022

"சேதத்தை கட்டுது கத்தறியும் அழைப்பீரோம், சாதனை புரிந்து சரித்திரம் படைப்போம்."



**PROTECTING INVESTING FINANCING ADVISING**  
**Aditya Birla Housing Finance Limited**

**Registered Office:** Indian Rayon Compound, Veraval, Gujarat 362266  
**Branch Office:** Aditya Birla Housing Finance Limited, M-7, Sai Nagar, Ground Floor, SIDCO Industrial Estate Guindy, Chennai-600032  
**1. ABHFL: Authorized Officer M Vasanth Contact No.+918939943443, Chirag Lokhande; Contact:+919773758208**  
**2. Auction Service Provider (ASP) M/s e-Procurement Technologies Limited- Auction Tiger, Mr. Ram Sharma; Contact No. +91 800023297**

**SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor i.e. Aditya Birla Housing Finance Limited, the possession of which has been taken by the Authorised Officer of Aditya Birla Housing Finance Limited/Secured Creditor, will be put to sale by auction on "As is where is", "As is what is", and "Whatever there is" on **20-01-2023**, for recovery of **INR 24,16,068.11/- (Rupees Twenty Four Lacs Sixteen Thousand Sixty Eight and Eleven Paise only) as on 17-07-2021** and further interest and other expenses thereon till the date of realization, due to Aditya Birla Housing Finance Limited/Secured Creditor from the Borrowers namely **Mr. K Rajasekar, Mrs. R Priyadarshini and Mr. K Rajasekar**.

The reserve price will be **INR 16,14,006/- (Rupees Sixteen Lacs Fourteen Thousand and Six Only)** and the Earnest Money Deposit (EMD) will be **INR 1,61,400.6/- (Rupees One Lac Sixty One Thousand Four Hundred and Six Paise Only)**. The last date of EMD deposit is **19.01.2023**. The date for inspection of the said property is fixed on **18-01-2023 between 11:00 am to 04:00 pm**.

**DESCRIPTION OF IMMOVABLE PROPERTY**

All the piece and parcel of property bearing Apartment No 2404 with Carpet area of 41.1 sq.ft., (Super build up area of 615 sq.ft.) in the Fourth Floor of Block No 2 in the residential apartment complex known as 'COMPACT HOMES- SANKARA' together with 316 sq.ft., of undivided share of land out of the total extent measuring 85'57'98 sq.ft, comprised in S.Nos.39/1 part,39/12 part 40 part 40/1/A1/1 par' 40IIA/2 40/1/A1/3, 40IIIA/4 part,40/1/A1/8A part, 40/1/A1/8B 40/1/A1/9A and 40/1/A1/98 Kolathur Village, Thirunorur Taluk, Kancheepuram District further situated within the Registration District of Chengalpeta and Sub Registration District of Thirunorur

For detailed terms and conditions of the sale, please refer to the link provided in Aditya Birla Housing Finance Limited/Secured Creditor's website i.e. <https://homefinance.adityabirlacapital.com/properties-for-auction-under-sarfaesi-act> or <https://sarfaesi.auctiontiger.net>

**Date: 30-12-2022**  
**Place: Chennai**

**Sd/-**  
**Authorized Officer,**  
**Aditya Birla Housing Finance Limited**



**PUBLIC NOTICE**

**Registered Office:** ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai- 400051

**Corporate Office:** ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai- 400059

**Branch Address:** Lion Arcade, 1A, 1st floor, Madurai Road, West Street, Sindupondarai, Tirunelveli-627001

The following borrower/s have defaulted in the repayment of principal and interest of the loans facility obtained by them from ICICI Home Finance Company Limited ("ICICI HFC") and the loans have been classified as Non-Performing Assets (NPA). A notice was issued to them under Section 13 (2) of Securitisation and Re-construction of Financial Assets and Enforcement of Security Interest Act-2002 on their last known addresses, however it was not served and hence they are hereby notified by way of this public notice.

| Sr. No. | Name of the Borrower/ Co-Borrower/ Guarantor/ (Loan Account Number) & Address                                                                                  | Property Address of Secured Asset/ Asset to be Enforced                                                                                                                | Date of Notice Sent/ Outstanding as on Date of Notice | NPA Date   |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|------------|
| 1.      | Subramanian Ramachandran (Borrower), Ramachandran Subramanian (Co-borrower), "No-6, Anna Nagar 6th Street Chidambaramnagar" Tuticorin 628008. NHTUN00001245542 | Plot No 43 Pushpa Nagar Meelvittan Tuticorin Corporation 341 Tuticorin-628217, Bounded By- North: 20 Feet Road, South: Plot No.33, East: Plot No.44, West: Plot No.42. | 12-12-2022 Rs. 45,56,940/-                            | 04/12/2022 |

The steps are being taken for substituted service of notice. The above borrower/s and/or their guarantors (as applicable) are advised to make the payments of outstanding within period of 60 days from the date of publication of this notice else further steps will be taken as per the provisions of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002.

**Date : December 30, 2022**  
**Place: Tuticorin**

**Authorized Officer**  
**ICICI Home Finance Company Limited**

**SCHEDULE I**  
**FORM A**  
**PUBLIC ANNOUNCEMENT**  
**(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)**  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF "KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED"**

|    |                                                                                                     |                                                                                                                                                                                                                                                                 |
|----|-----------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                            | KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED                                                                                                                                                                                                                  |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                           | 02/01/2012                                                                                                                                                                                                                                                      |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON INCORPORATED / REGISTERED                                    | ROC - CHENNAI                                                                                                                                                                                                                                                   |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON                   | U27100TN2012FTC083849                                                                                                                                                                                                                                           |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON                  | Registered Office: New No 105 Sreela Terrace Unit No. 7, 2nd Floor 1st Main Road Gandhi Nagar, Adyar, Chennai, TN-600020                                                                                                                                        |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                                   | December 26, 2022                                                                                                                                                                                                                                               |
| 7. | NAME, OFFICE ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | CS Nithya Pasupathy<br>OLD NO: 28 (NEW NO: 10), 3 <sup>rd</sup> CROSS STREET, R.K.NAGAR, RAJA ANNAMALAI PURAM, CHENNAI,TAMIL NADU 600028,<br>Email: nithya@prowisecorporate.com<br>Telephone No. 9566033007<br>(REG NO. IBBI/IPA-002/IP-N00911/2020-2021/13144) |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                                  | January 27, 2023                                                                                                                                                                                                                                                |

Notice is hereby given that the **KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 26<sup>th</sup> December, 2022.

The stakeholders of **Kobelco Plate Processing India Private Limited** are hereby called upon to submit a proof of their claims, on or before **27<sup>th</sup> January, 2023**, to the liquidator at the address mentioned against item 7.

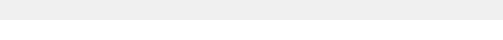
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Date : 30/12/2022**  
**Place: Chennai**

**Name and Signature of the Liquidator:**  
**CS Nithya Pasupathy**  
**Reg No. IBBI/IPA-002/IP-N00911/2020-2021/13144**





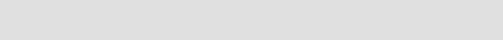


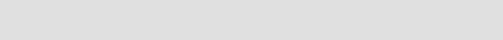


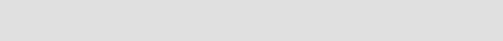




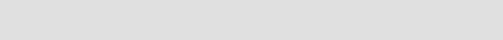


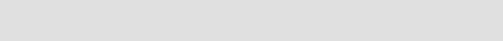




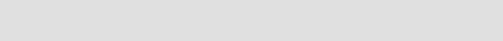


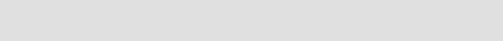


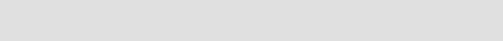


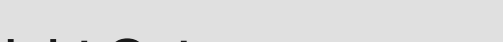


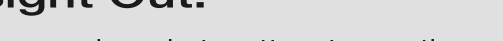




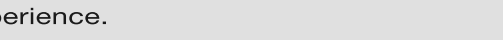


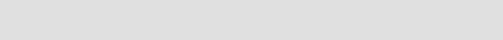






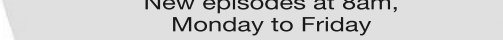






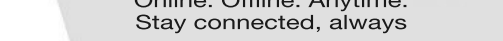




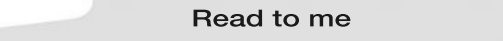


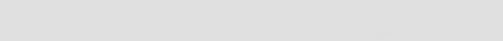


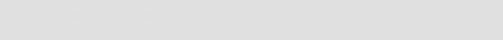




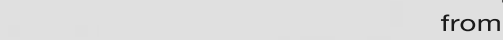


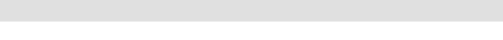






















Get insights from wherever you are

## The ALL-NEW Business Standard App Making Devices Smart, Insight Out.

Our all-new app brings a new level of ease in accessing what matters to you the most, from wherever you are. Your favourite columns, stock market updates, editorials, analysis and more! It's the same insightful business journalism you expect from us, with rich and intuitive features to enhance your reading experience.





**The Business Standard Morning Show**  
New episodes at 8am, Monday to Friday



**Go offline**  
Online. Offline. Anytime. Stay connected, always



**Read to me**  
Listen on the move



**Daily market insights**  
Get detailed analysis and updates on the share market



**Dark mode**  
Introducing dark mode for easy reading



**Quick reads**  
For when you don't have time



**Download now from [bit.ly/BS\\_app](https://bit.ly/BS_app)**



## Business Standard Insight Out

bsindia bsindia

business-standard.com



**TATA CAPITAL**  
**Housing Finance Limited**

**Contact Address: 11th Floor, Tower A, Peninsula Business Park, Senapati Bapat Marg, Lower Parel, Mumbai 400 013 Contact No. (022) 66069383.**

**DEMAND NOTICE**

Under Section 13 (2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Act") read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 ("Rules"). Whereas the undersigned being the Authorised Officer of **Tata Capital Housing Finance Limited (TCHFL)** under the Act and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Rules already issued detailed Demand Notice dated below under Section 13(2) of the Act, calling upon the Borrower(s)/Co-Borrower(s)/Guarantor(s) (all singularly or together referred to "Obligors")/Legal Heir(s)/Legal Representative(s) listed hereunder, to pay the amount mentioned in the respective Demand Notice, within 60 days from the date of the respective Notice, as per details given below. Copies of the said Notices are served by Registered Post A.D. and are available with the undersigned, and the said Obligor(s)/Legal Heir(s)/Legal Representative(s), may, if they so desire, collect the respective copy from the undersigned on any working day during normal office hours.

In connection with the above, Notice is hereby given, once again, to the said Obligor(s)/Legal Heir(s)/Legal Representative(s) to pay to TCHFL, within 60 days from the date of the respective Notices, the amount indicated herein below against their respective names, together with further interest as detailed below from the respective dates mentioned below in column (d) till the date of payment and / or realisation, read with the loan agreement and other documents/writings, if any, executed by the said Obligor(s). As security for due repayment of the loan, the following Secured Asset(s) have been mortgaged to TCHFL by the said Obligor(s) respectively.

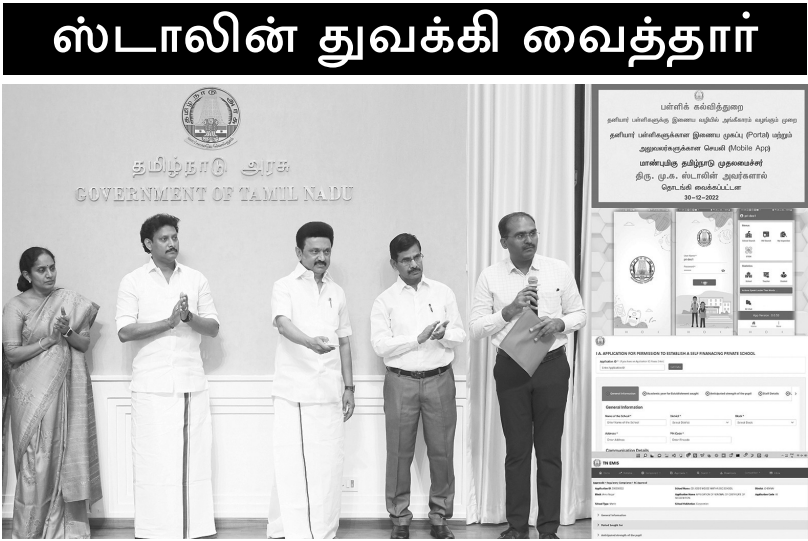
| Sl. No                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Loan Account No                                  | Name of Obligor(s)/Legal Heir(s)/Legal Representative(s)                     | Total Outstanding Dues (Rs.) as on below date*                                                               | Date of Demand Notice and date of NPA |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------|---------------------------------------|
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHL04040001000 73243 & TCHHF0 482000100075860  | Mrs.Valli Sivakumar (Borrower) Mr. Sivakumar A (Co Borrower)                 | Rs.2829117/- (Rupees Twenty Eight Lakh Twenty Nine Thousand One Hundred Seventeen Only) As on 19-12-2022     | 19.12.2022 and 04.12.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> In Salem R.D., Salem East R.D., Thathagapathy Sub Registration District, Salem Taluk, Erumapalayam Village, Patta No.73, S.No.73, S.No.461/5, Punja hec, or 0.95.5 Acre 2.36 Acre and S.No.461/6, Punja hec or 0.56.5, Punja Acre 1.40, the above two Survey lands are comprised into house Plots under the name of "Apple Homes" our of those Plots one Such Eastern part of Plot no.7 the land measured of 1950 Sq.ft is released to this description. The boundaries and measurements for the same are: <b>North by:</b> 23 feet East West Road, <b>South by:</b> Plot No.16 & 17, <b>East by:</b> Land of S.No.461/5 <b>West by:</b> Western Part of Plot No.7. Within the above boundaries are measuring East-West both side 39 feet, North-South both side 50 feet; totaling 1950 Sq. ft. of land in full and with all pathway rights and easement rights annexed thereto. The above described property situated within the limit of Erumapalayam Village Panchayat.                                                                                                                                                                                                                                                                                                                                                                                               |                                                  |                                                                              |                                                                                                              |                                       |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHL080600 0100085801                           | Mr.ELAVARASAN R (Borrower) Mrs. SARASWATHI Mr.RAJENDIRAN V (Co borrowers)    | Rs.3379442/- (Rupees Thirty Three Lakh Seventy Nine Thousand Four Hundred Forty Two Only) As on 15-12-2022   | 15.12.2022 and 04.12.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> In Erode District East R.D., Erode Sub R.D., Erode Taluk, Erode 3rd Municipal Limit outside, Erode Village, Village, S.No.718, for this Re-Survey No.705/4, 705/4A, Kasipalayam 3rd municipal limits bounded Ward No.21, Irapana Street-1 consist of Punjai Acre 0.87 cents the lands are divided into residential plots and site No.11 to 22 in this Site no.16 with an extent of 1225 Sq.ft of land is related to this description. The boundaries and measurements for the same are: <b>South:</b> House site 17, <b>West:</b> 23 feet South-North Road, <b>East:</b> Balasudaram Kalyanamandapam, <b>North:</b> House Site.15 Within the above boundaries are measuring East-West Northern both side 40 feet, from the end toward South-North Eastern side 30 feet, South-North Western side 31-1/4 feet, totaling 1225 Sq.ft of house site.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                                  |                                                                              |                                                                                                              |                                       |
| 3                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHF048200 0100085887                           | Mr.RANGANATHAN K (Borrower) & Mr.HARIANANDH R (Co borrowers)                 | Rs.1763655/- (Rupees Seventeen Lakh Sixty Three Thousand Six Hundred Fifty Five Only) As on 19-12-2022       | 19.12.2022 and 08.12.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> In Salem District, Salem R.D., Salem Sub R.D., Salem Taluk, Mitta Ayyampurampatty Village, S.No.120/8, out of this an extent of 1031 Sq.ft of land is related to this description. The boundaries and measurements for the same are: <b>North:</b> of the land belonged to Narayanan, <b>South:</b> of the balance land belonged to A.Kannusamy, <b>West:</b> of the land is S.No.120/12; <b>East:</b> of 20 feet North-South Road; <b>Within</b> the above boundaries are measuring East-West northern side 68 1/2 feet, Southern side 69 feet East-West both sides 15 feet; totaling 1031 Sq.ft of land in full and with R.C.C terraced building and with all the fittings of the above buildings and with all pathway rights and easement rights, this property situated within the limit of Salem Corporation as ATON.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |                                                  |                                                                              |                                                                                                              |                                       |
| 4                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHF040001000 85033 & TCHHF049 0000100085040    | Mr. Murugan B (Borrower) & Mr.Balasudaram V (Co Borrowers)                   | Rs.8910356/- (Rupees Rupees Eighty Nine Lakh Ten Thousand Three Hundred and Fifty Six Only) As on 19-12-2022 | 19.12.2022 and 07.11.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> All that piece and parcel of the Plot No.562, H Block, 22nd street, 16th Main Road, Arringar Anna Nagar, Chennai-600040 in the sanctioned Plan of East Madras Neighbourhood Scheme of Thirumangalam Village, comprised in S.No.223Part measuring 880 Sq.ft, together with the building thereon with amenities and land bounded on the: <b>Boundaries: North by:</b> 30 feet Road, <b>South by:</b> Plot No. AP 563, <b>East by:</b> Plot No. AP 573, <b>West by:</b> Plot No. AP 561 Situated within the Sub Registration District of Anna Nagar and Registration District of Central Chennai.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |                                                  |                                                                              |                                                                                                              |                                       |
| 5                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHL04790001000 96699 & TCHIN047 5000100104523  | Mr. Murugesan S (Borrower) & Mrs.Jayanthi (Co-Borrower)                      | Rs.3771794/- (Rupees Thirty Seven Lakh Seventy One Thousand Seven Hundred Ninety Four Only) As on 19-12-2022 | 19.12.2022 and 04.08.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> SCHEDULE-A Villupuram Registration District, Villupuram Joint-1 Sub-Registration District, Villupuram Circle, Villupuram Municipality limit, Villupuram Town, North Street, Northern side Municipality 6ft., common lane, Village Natham S.No. 362/B34/A 1/A1/A1/A1/A1-81.06 measuring East West 35 ft., South North 39 ft., an extent of 1050 Sq.ft., or 97.54 Sq.mt., of vacant Plot , comprised in T.S.Mo.112/Ward-A, Block No.36, as per Patta Ward-A, Block No.36, T.S.No.112/2 and bounded on the: <b>North:</b> of T.M.Jayanthi Plot, <b>East:</b> of Malliga Vacant Plot, <b>West:</b> of Common Lane. SCHEDULE-B Villupuram Registration District, Villupuram Joint-1 Sub-Registration District, Villupuram Circle, Villupuram Municipality limit, Villupuram Town, North Street, Northern side Municipality 6ft., common lane, Village Natham S.No.362/B34/A1/A1/A1/A1-81.06 measuring East West 35 ft., South North 2 ft., 1 inches total extent of 72 Sq.ft., of Vacant Plot , comprised in T.S.Mo.112/Ward-A, Block No.36, as per Patta Ward-A, Block No.36, T.S.No.112/2 and bounded on the: <b>North:</b> of M.Jayanthi Plot, <b>South:</b> of: Sheik Dawood property, <b>East:</b> of: Govindassamy Plot, <b>West:</b> of: Road.                                                                                                                         |                                                  |                                                                              |                                                                                                              |                                       |
| 6                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHL04790001000 93447 & TCHIN047 9000100094073  | Mr.JAYAKUMAR S (Borrower)                                                    | Rs.3863331/- (Rupees Thirty Eight Lakh Sixty Three Thousand Three Hundred Thirty One Only) As on 19-12-2022  | 19.12.2022 and 04.12.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> In Coimbatore RD, Coimbatore SRD, Coimbatore Taluk, Coimbatore Village, "LIC Colony" comprised in the T.S.No.38/5, ward No.42, Block-1, Plot No.4 Western side, for an extent of 880 Sq.ft and the boundaries are as follows: <b>North:</b> of 20 feet East-West Layout Road, <b>South:</b> of No.338/1B1, <b>East:</b> of Plot No.3 West of Chandraboss land, already Mubarak, Sachitha Sale deed property Plot No.4 Eastern side. Measurements : <b>North:</b> East West-22ft, East-South North-40, South East West -22 feet, West-South North-40ft.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |                                                  |                                                                              |                                                                                                              |                                       |
| 7                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHF04790 00100001188                           | Mr.Rajasekaran B (Borrower) Mrs.R.Selvi, MIS. A R Food Traders (Co-Borrower) | Rs.4396435/- (Rupees Forty Three Lakh Ninety Six Thousand Four Hundred Thirty Five Only) As on 19-12-2022    | 19.12.2022 and 04.12.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> All that piece and parcel of the land and building situated at Coimbatore District, Coimbatore North Taluk, Gudalur Village, the land comprised in Survey no.770/1, Punjai Acres Rs.1962 extension of property has been made as a layout in the name of GEE DEE RESIDENCE constructed, 6222/2013 as per the gift deed site No.44A, measurement and details are given below: Admeasuring a total area 1575 Sq.ft or 146.32 Sq.mts and along with in that (i.e., Ground Floor 1100 Sq.ft and 700 Sq.ft 1st Floor) RCC roof in Survey No.209 situated Door No.44-A/1, GT. Residency, Samichettipalayam, Coimbatore-47. Bounded on the: <b>North by:</b> 23 ft to east upper layout road, <b>South by:</b> R2 reserve site, Site No.42 Part <b>East by:</b> to R3 reserve site, <b>West by:</b> Site No.44/- Measuring on the: <b>East:</b> to West on the Northern side – 35 feet, <b>East:</b> to West on the Southern side – 35 feet North to South on the Eastern side – 45 feet, North to South on the Western side – 45 feet Situated within the Registration District of Coimbatore and Sub Registration District of Periyanaickenpalayam SRO.                                                                                                                                                                                                                        |                                                  |                                                                              |                                                                                                              |                                       |
| 8                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | TCHHL08060000100 071736 & TCHIN0 806000100071894 | Mrs.Geethamani Palanisamy (Borrower) Mr.Palanisamy Gurusamy (Co-Borrower)    | Rs.12,41,819/- (Twelve Lakhs Forty One Thousand Six hundred and Twenty Seven Only) As on 19.12.2022          | 19.12.2022 and 04.12.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> All that piece and parcel of the property in S.No.45/2B-3, bearing Patta No.1 measuring to an extent of 5400 Sq.ft or 2.25 grounds at No.24, Rajendraprasad Road , Ambattur, Chennai-600053 of No.59, Oragadam Village, Ambattur Taluk and the land. Bounded on the North by : Channel, East by : Land Owned Mansi Finance Chennai Ltd., West by : Estate and ITEM NO.2: All that piece and parcel of the property in S.No.45/2B-3, bearing Patta No.1 measuring to an extent of 5400 Sq.ft or 2.25 grounds at No.24, Rajendraprasad Road, Ambattur, Chennai-600053 of No.59, Oragadam Village, Ambattur Taluk and the land. <b>Bounded on the:</b> North by: Channel, <b>South by:</b> Road, <b>East by:</b> Mrs.R.M.Vishalakshmi's Plot, <b>West by:</b> Land owned Mansi Finance Chennai Ltd., Situated within the Sub Registration District of Ambattur and Registration District of Madras-Chengalpeta. SCHEDULE "B" 318.92 Sq.ft of the Undivided share of land out of the Schedule "A" mentioned property. SCHEDULE "C" All that piece and parcel of the residential Flat bearing No.A-101, First Floor measuring to an extent of 621 Sq.ft including common area in the building known as "OHM TOWER" together with a covered car.                                                                                                                               |                                                  |                                                                              |                                                                                                              |                                       |
| 10                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | TCHHF04040000 100085789                          | Mr.Talapareddy Rajeshkumar Reddy (Borrower) Mrs.Anjana Bola, (Co-Borrower)   | Rs.2549610/- (Rupees Twenty Five Lakh Forty Nine Thousand Six Hundred Ten Only)As on 15-12-2022              | 16.12.2022 and 04.12.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> SCHEDULE-A 565 Sq.ft undivided land share out of 4200 Sq.ft together with the 776 Sq.ft. built area inclusive of common area constructed Flat in the First Floor, bearing Flat No.4, Block B, (Back Side), in the said premises known as "ALANKAR FLATS", and the terrace and other common space amenities with electricity connection, service connection charges, security deposit water and sewage and drainage connection to be enjoyed in common with the owner of the other Flats, bearing Plot No.21(Southern side) and Plot No.22, comprised in the Old Survey No.124/3, as per Patta No.643, New Survey No.124/16 and 124/17A, situated at SEMBAKKAM Village, Maruthi Nagar Main Road, Tambaram Taluk, Kanchipuram District, within the Registration District of Chennai-South and Sub-Registration District of Salajpur. <b>Boundaries: North by:</b> Plot No.21 in S.No.124/8(Part), <b>South by:</b> 20 feet Road in Survey No.124/3(Part) <b>East by:</b> Plot No.19 & 23 in Survey No.124/3(Part), <b>West by:</b> 30 feet Road in Survey No.124/3(Part) Schedule B Property 565 Sq.ft of undivided share and interest in the above mentioned Schedule 'A' land <b>Schedule C</b> Property Flat bearing No.4 in the First Floor (In Block B/Back Side) of the storeyed to be known as ALANKAR's about 776 Sq.ft of built up area inclusive of common area. |                                                  |                                                                              |                                                                                                              |                                       |
| 11                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 99222 313                                        | Mr.KANNAN TM (Borrower) Mrs.GEETHA K,(Co-Borrower)                           | Rs.1266157/- (Rupees Twelve Lakh Sixty Six Thousand One Hundred Fifty Seven Only)As on 15-12-2022            | 15.12.2022 and 07.11.2022             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> All that piece of the Land and Building, land of an extent of 1050 Sq.ft., comprised in S.No.332/1, 343/2, as per Patta (Patta No.328) S.No.332/1 and 343/4E of Minjur Village bearing Plot No.15 (part), Ambazhagan Nagar, Minjur, Chennai, Tiruvallur District and bounded on the: <b>North by:</b> Plot No.16, <b>South by:</b> Property owned by Mrs. Thilagavathy, <b>East by:</b> Plot No.17, <b>West by:</b> Road Situated within the Sub Registration District of Ponneri and Registration District of North Chennai.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                  |                                                                              |                                                                                                              |                                       |
| 12                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | TCHHL040 400010007 3243                          | Mrs.Valli (Borrower) Mr.Sivakumar A, (Co-Borrower)                           | Rs.2532287/- (Rupees Twenty Five Lakh Thirty Two Thousand Two Hundred Eighty Seven Only) As on 18-05-2022    | 18.05.2022 and 28.12.2020             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> In Salem R.D., Salem East R.D., Thathagapathy Sub Registration District, Salem Taluk, Erumapalayam Village, Patta No.73, S.No.73, S.No.461/5, Punja hec or 0.95.5 Acre 2.36 Acre and S.No.461/6, Punja hec or 0.56.5, Punja Acre 1.40, the above two Survey lands are comprised into house Plots under the name of "Apple Homes" our of those Plots one Such Eastern part of Plot no.7 the land measured of 1950 Sq.ft is released to this description. The boundaries and measurements for the same are: <b>North by:</b> 23 feet East West Road, <b>South by:</b> Plot No.16 & 17, <b>East by:</b> Land of S.No.461/5, <b>West by:</b> Western Part of Plot No.7. Within the above boundaries are measuring East-West both side 39 feet, North-South both side 50 feet; totaling 1950 Sq. ft. of land in full and with all pathway rights and easement rights annexed thereto. The above described property situated within the limit of Erumapalayam Village Panchayat.                                                                                                                                                                                                                                                                                                                                                                                               |                                                  |                                                                              |                                                                                                              |                                       |
| 13                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | TCHHL048 000010008 9476                          | Mr.Velmurugan A (Borrower) Mrs.Maliga A, (Co-Borrower)                       | Rs.1463623/- (Rupees Fourteen Lakhs Sixty Three Thousand Six Hundred and Twenty Three Only) As on 21-12-2022 | 22.12.2022 and 08.12.2020             |
| <b>Description Of The Secured Assets/Immovable Properties/ Mortgaged Properties:</b> Madurai District, Madurai south Registration District, Madurai Joint IV sub Registration District, Madura North Taluk, Anaiyur 2nd Bit Village land comprised in old R.S.No. 103/4A corralated to UDR R.S.No.3/4A, & 3/4A2 out of which 50 cents of land divided as house site plot by layout as in the name of "Angayargani Nagar" and in which Eastern side part of land in plot no.45 measuring about 700 Sq.ft area with building thereon is bounded on the: <b>North by</b> 20 ft wide East West Road, <b>East by</b> R.S.No.3/4B2 lands <b>South by:</b> Plot No.44, <b>West by</b> Western side part of land in Plot No.45 With in boundaries having linear measurement of East west on the North 20 ft on the South 20 ft and on the south North on the East 35 ft on the West 35 ft all measuring about 700 Sq.ft area of land with erected RCC roofed building thereon with all amenities and appurtenance thereto.                                                                                                                                                                                                                                                                                                                                                                                                                                            |                                                  |                                                                              |                                                                                                              |                                       |
| *with further interest, additional Interest at the rate as more particularly stated in respective Demand Notices dated mentioned above, incidental expenses, costs, charges etc incurred till the date of payment and/or realization. If the said Obligor(s) shall fail to make payment to TCHFL as aforesaid, then TCHFL shall proceed against the above Secured Asset(s)/Immovable Property (ies) under Section 13(4) of the said Act and the applicable Rules entirely at the risk of the said Obligor(s)/Legal Heir(s)/Legal Representative(s) as to the costs and consequences.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |                                                  |                                                                              |                                                                                                              |                                       |
| The said Obligor(s)/Legal Heir(s)/Legal Representative(s) are prohibited under the said Act to transfer the aforesaid Secured Asset(s)/Immovable Property(ies), whether by way of sale, lease or otherwise without the prior written consent of TCHFL. Any person who contravenes or abets contravention of the provisions of the Act or Rules made thereunder shall be liable for imprisonment and/or penalty as provided under the Act.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |                                                  |                                                                              |                                                                                                              |                                       |



# தனியார் பள்ளிகளுக்கு இணைய வழியில் அங்கீகாரம், அனுமதி வழங்கும் முறை

சென்னை, டி.ச.30— தனியார் பள்ளிகளுக்கு இணைய வழியே அங்கீகாரம் வழங்கும் முறையை முதலமைச்சர் மு.க. ஸ்டாலின் இன்று தொடங்கி வைத்தார்.

முதலமைச்சர் மு.க. ஸ்டாலின் இன்று (30-ந் தேதி) தலைமைச் செயலகத்தில், பள்ளிக்கல்வித் துறை சார்பில் தனியார் பள்ளிகளை தொடங்குதல், தொடர் அங்கீகாரம் உள்ளிட்ட அரசின் பல்வேறு அனுமதிகளைப் பெறும் சேவைகளை இணையம் வாயிலாகப் பெறும் வகையில், இணைய முகப்பினையும் (போர்டல்) அலுவலகங்களுக்கான செயலியையும் தொடங்கி வைத்தார். பள்ளிக்கல்வித் துறையின் <https://mschools.gov.in> என்ற வலைதளத்தில் புதிதாக உருவாக்கப்பட்டுள்ள தனியார் பள்ளிகளுக்கான இணைய முகப்பு வாயிலாக (<https://mschools.gov.in/dms/?lang=en>) சுயநிதிப் பள்ளிகள் தொடங்க அனுமதி, ஆரம்ப அங்கீகாரம், தொடர் அங்கீகாரம், கூடுதல் வகுப்பு தொடங்க அனுமதி, கூடுதல் பிரிவுகள், மேல்நிலை வகுப்பில் புதிய பாடப்பிரிவுகள் பள்ளி நிருவாக மாற்றத்திற்கான அனுமதி போன்ற பல்வேறு சேவைகளையும் வழியாக மேற்கொள்ள வசதி செய்யப்பட்டுள்ளது. இதன் வாயிலாக, பள்ளிகள் அரசின் உரிய அனுமதியை ஒளிவு மறைவற்ற வகையில் வெளிப்படையாகவும் விரைவாகவும் பெற இயலும். இதனால் சுமார் 15,000 சுயநிதிப் பள்ளிகள் பயன்படும்.



# பொங்கல் தொகுப்பு மக்களை சென்றடைவதற்கு மாவட்ட கலெக்டர்களை முழு பொறுப்பு

சென்னை, டி.ச. 30— பொங்கல் தொகுப்பு மக்களை சென்றடைவதற்கு மாவட்ட கலெக்டர்களே பொறுப்பு என தமிழக அரசு உத்தரவிட்டுள்ளது. பொங்கல் பண்டிகை ஜனவரி 15ந் தேதி கொண்டாடப்படுகிறது. பொங்கல் பரிசு தொகுப்பாக ரூ.1,000 ரொக்கத்துடன், முழு செங்கும்பு, ஒரு கிலோ பச்சரிசி, ஒரு கிலோ சர்க்கரை வழங்கப்படும் என்று தமிழக அரசு அறிவித்தது. மேலும், பொங்கல் பரிசுத் தொகுப்பு வழங்க நிதி ஒதுக்கியும், மாவட்ட கலெக்டர்கள் தலைமையில் 9 பேர் கொண்ட குழு அமைத்தும் அரசாணை வெளியிடப்பட்டுள்ளது. இந்த நிலையில் பொங்கல் பரிசு தொகுப்பு வழங்குவது தொடர்பாக தமிழக அரசு சுற்றறிக்கை அனுப்பி உள்ளது.

அதில், பொங்கல் பரிசு தொகுப்பு மற்றும் ரொக்கப்பணம் மக்களை சென்றடைவதற்கு மாவட்ட கலெக்டர்களே முழு பொறுப்பு. அத்தந்த மாவட்ட கலெக்டர்கள் உன்னிப்பாக கவனித்து, அனைத்து

## தமிழக அரசு உத்தரவு

மக்களுக்கு பொங்கல் தொகுப்பு சென்றடைவதை உறுதி செய்ய வேண்டும். பச்சரிசி, முழுக்கரும்பு முழு தாத்துடன் இருப்பதை மாவட்ட கலெக்டர்கள் உறுதி செய்ய வேண்டும். எக்காரணத்தை கொண்டும் தகுதியான பயனாளிகளுக்கு பொங்கல் பரிசு தொகுப்பு வழங்காமல் திருப்பி அனுப்பக்கூடாது என்று கூறப்பட்டுள்ளது.

**கரும்பு கொள்முதல்**  
இதேபோல கரும்பு கொள்முதலில் எந்த தவறும் நிகழாத வகையில் கலெக்டர்கள் கண்காணிக்க வேண்டும். அத்தந்த மாவட்டங்களில் விளைவாக கரும்பை கொள்முதல் செய்யவும், சிறு, குறு, ஆதிதிராவிட, பழங்குடியின விவசாயிகளுக்கு முன்னுரிமை அளிக்க வேண்டும்.

பன்னீர் கரும்பு மட்டுமே கொள்முதல் செய்ய வேண்டும். ஒரு கிராமத்தில் ஒரே விவசாயியிடம் இருந்து ஒட்டுமொத்தமாக கொள்முதல் செய்யக்கூடாது. இடைத்தரகர்களிடம் இருந்து கரும்பு வாங்கக்கூடாது. கொள்முதல் செய்யப்படும் கரும்பு 6 அடக்கு குறையாமல் இருக்க வேண்டும். கரும்பு மெலிதாக இல்லாமல் சராசரியை விட கூடுதல் தடிமனாக இருக்க வேண்டும். நோய் தாக்கிய கரும்பாக இருக்கக்கூடாது. கரும்பின் நுனியில் இருக்கும் தோகையை வெட்டாமல் முழுமையாக வழங்க வேண்டும். ஒரு நாளை எத்தனை ரேஷன் அட்டைதாரர்களுக்கு பரிசு தொகுப்பு வழங்கப்படுகிறதோ அதற்கேற்றவாறு கரும்பை படிப்படியாக கொள்முதல் செய்ய வேண்டும். வெட்டு கூலி, ஏற்றி இறக்கும் கூலி, போக்குவரத்து செலவு உள்ளிட்டவற்றை ஒரு கரும்புக்கு அதிகபட்சமாக ரூ.33 என கொள்முதல் விலை நிர்ணயிக்கப்பட்டுள்ளது.

# சென்னையில் ரூ.200 கோடி நூதன மோசடி: ஏமாந்தவர்கள் போலீஸ் கமிஷனரிடம் புகார்

சென்னை, டி.ச.30— ‘ஆம்ரோ கிங்ஸ்’ என்னும் பெயரில் துவக்கிய ஒரு தனியார் நிறுவனத்தில் முதலீடு செய்து ரூ.200 கோடி வரை ஏமாந்திருக்கும் பொதுமக்கள், அந்நிறுவனத்தின் உரிமையாளர்கள் ராஜராஜன், அவரது மனைவி ஆர். குமாரவேலுசுமி ஆகிய இருவர் மீதும் போலீஸில் புகார் கூறியுள்ளனர். இமந்த பணத்தை திரும்ப வசூலித்துக் கொடுக்குமாறு அவர்கள் போலீஸ் ஆணையரை கேட்டுக் கொண்டுள்ளனர்.

சென்னை உள்ளகத்தைச் சேர்ந்த என்.புன்னியமுர்த்தி, காரம்பாக்கம் (போரூர்) ஜி.சிதம்பரம், பம்மல் ஜெகதீஸ் பூபதி ஆகியோர் கையெழுத்திட்டு கூட்டாக போலீஸ் கமிஷனரிடம் அனுப்பியுள்ள ஒரு புகார் மனுவில் கூறியிருப்பதாவது:— “சென்னை கோடம்பாக்கத்தில் தலைமை அலுவலகம் அமைத்து இயங்கி வரும் ‘ஆம்ரோ கிங்ஸ்’ லிமிடெட் நிறுவனம், அவர்களது ஏஜென்டுகள் மூலமாக, பொதுமக்களை அந்நிறுவனத்தில் முதலீடு செய்ய அழைப்புகள். அப்பொழுது, எங்களது நிர்வாகம் நேரகையானது, திறமையானது, அரசுகளுக்கான, அதற்கான பதிவுகளை செய்து சான்றுகளும் பெற்றுள்ளது என்று கூறினார்கள். எங்களிடம் முதலீடு செய்தால், நாங்கள் செய்யும் தொழில்கள் மூலமாக, அதில் வரும் வாய்ப்பில் 10% மாதாந்தம் ஒவ்வொருவருக்கு

வங்கி கணக்கில் சேர்க்கப்படும். முதலீட்டாளர்கள் குறிப்பிடும், 11 மாதம் அல்லது 22 மாதங்கள் கழித்து தேவையெனில் மீண்டும் இதே திட்டத்தில் தொடரலாம் அல்லது முதலீடு தொகையை திரும்பப் பெற்றுக் கொள்ளலாம் என்று சொன்னார்கள். இதை உறுதி செய்து ஒப்பந்தப் பத்திரம் (அக்ரிமெண்ட்) எழுதி கொடுக்கப்படும் என்றும் கூறினார்கள். இந்த விவரங்களை நம்பியே பலரும் அவர்களால் இயன்ற தொகையை இந்நிறுவனத்தில் முதலீடு செய்தோம். அது சமயம் அந்நிறுவனத்தின் தலைமை அலுவலகத்தில், அரசிடம் பெற்றுள்ள நிறுவனத்தின் சான்றுகளின் சிலவற்றை பிரேம் செய்து சுவரில் மாட்டி வைத்திருந்தனர். அவற்றைப் படிக்க முடியவில்லை. முதலீடு செய்த பின் சிலருக்கு ரசீது கொடுத்தார்கள். சிலருக்கு அதுவும் தராமல் ‘அக்ரிமெண்ட்’ வரும் என்று சொல்லி விட்டார்கள். பின்னர் அதுவும் வந்தது. அது சிலருக்கு, அதுவது முதலில் சென்றவர்களுக்குப் பத்திரத் தாளிலும், பின்னர் சென்றவர்களுக்கு சாதாரண வெள்ளைத் தாளிலும் தயார் செய்து அதன் ஜோராகில் நகல்களை அக்னலவரில் – மொனையர் தான் அனுப்பியுள்ளார்கள்.

மேலும் சிலருடைய ஒப்பந்தத் தாளில் முத்திரையும், சுருக்கப் பெரும் உள்ளது. சிலருக்கு அவைகளும் இல்லை. இந்த விபரங்கள் எல்லாம் அவர்களின் மோசடி வேலைக்கு

பின்னர், நாங்கள் சிலர் ஒன்று சேரும்போது தான் தெரிய வந்தது. முதலீட்டாளர்களுக்கு மாதாந்தம் அனுப்பி வைப்பதாக சொன்ன பணம் சிலருக்கு சில மாதங்கள் மட்டுமே வந்துள்ளது. மேலு சிலருக்கு அதுவும் வரவில்லை. முதலீட்டுத் தொகை குறிப்பிட்ட காலம் முடிந்ததும் தருவதாக சொன்னதும், எவருக்கும் வரவில்லை. இந்த நிறுவனத்தில் முதலீடு செய்துள்ளவர்களில் பெரும்பாலோர் பணம் பிள்ளைகளின் படிப்பு, திருமணம், மருத்துவம், வருங்கால பிழைப்புக்காகவும் சிறுசிறு சேர்த்து வைத்ததும், நகைகளும் –அடகு வைத்துக் கடனாக பெற்றதும், வட்டிக்கு வாங்கிய பணமும் தான் உள்ளது. இந்நிறுவனத்தினர் அரசு துறைகளில் பதிந்து பெற்ற சான்றுகளின் அடிப்படையிலேயே பலரையும் நம்ப செய்து இதுவரை சுமார் ரூ.200 கோடி வரை வசூல் செய்துள்ளதாக தெரியவருகிறது. இதைக் கொண்டு அவர்கள் பல ஊர்களிலும் வீடுகள், வீட்டு மனைகள், லக்ஷி கார்கள் மற்றும் நகைகளாகவும் வாங்கி குவித்துள்ளதாகவும் தெரிய வருகிறது. எங்களது புகார் மனுக்களின் மீது முறையாகவும், விரைவாகவும் நடவடிக்கை எடுத்து, எங்களது பணம் எங்களுக்கு திரும்ப கிடைக்க அவன செய்ய கேட்டுக் கொள்கிறோம்”.

இவ்வாறு அந்த மனுவில் அவர்கள் கூறியுள்ளனர்.

| பட்டியல் I<br>பட்டியல் A<br>பொது அறிவிப்பு                                                                                                                                                                   |                                                                                 | பட்டியல் I<br>பட்டியல் A<br>பொது அறிவிப்பு                                                                                                                                                                                                                                        |            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------|
| (இந்திய நொடி மற்றும் திவால் வாரியத்தின் (தள்ளாடல் கலைப்பு நடைமுறை) ஒழுங்குமுறை விதிகள் 2017)-ன் ஒழுங்குமுறை விதி 14)<br>“கோபெல்கோ பிளேட் பிராசஸிங் இந்தியா பிரைவேட் லிமிடெட்”-ன் பங்குதாரர்களின் கவனத்திற்கு |                                                                                 | பட்டியல் I<br>பட்டியல் A<br>பொது அறிவிப்பு                                                                                                                                                                                                                                        |            |
| 1.                                                                                                                                                                                                           | நிறுவனத்தின் பெயர்                                                              | கோபெல்கோ பிளேட் பிராசஸிங் இந்தியா பிரைவேட் லிமிடெட்                                                                                                                                                                                                                               | 02/01/2012 |
| 2.                                                                                                                                                                                                           | நிறுவனமாக பதிவு செய்த தேதி                                                      | ROC - சென்னை                                                                                                                                                                                                                                                                      |            |
| 3.                                                                                                                                                                                                           | நிறுவனம் இணைப்பு/பதிவு செய்யப்பட்ட ஆணையம்                                       | U27100TN2012FTC083849                                                                                                                                                                                                                                                             |            |
| 4.                                                                                                                                                                                                           | நிறுவனத்தின் நிறுவன அடையாள எண் / வரையறுக்கப்பட்ட பெறுபு அடையாள எண்              | பதிவு அலுவலகம்: புதிய எண். 105, ஸ்ரீலாட்சுமி ரோடு, R.K.நகர், ராஜா அண்ணாமலைபுரம், சென்னை - 600028. இமெயில்: <a href="mailto:nithya@prowisecorporate.com">nithya@prowisecorporate.com</a> டெலிபோன் எண். 9566033007 (பதிவு எண். IBBI/IPA-002/IP-N00911/2020-2021/13144)              |            |
| 5.                                                                                                                                                                                                           | நிறுவனத்தின் பதிவு அலுவலகம் மற்றும் முதன்மை அலுவலகம் (எதேயும் இருப்பின்) முகவரி | பதிவு அலுவலகம்: புதிய எண். 105, ஸ்ரீலாட்சுமி ரோடு, R.K.நகர், ராஜா அண்ணாமலைபுரம், சென்னை, தமிழ்நாடு-600020.                                                                                                                                                                        |            |
| 6.                                                                                                                                                                                                           | நிறுவனத்தின் கலைப்பு துவங்கிய தேதி                                              | டிசம்பர் 26, 2022                                                                                                                                                                                                                                                                 |            |
| 7.                                                                                                                                                                                                           | கலைப்பாளரின் பெயர், அலுவலக முகவரி, இமெயில் முகவரி மற்றும் பதிவு எண்.            | CS நிதியா பகதி பழைய எண்: 28 (புதிய எண்.10), 3வது குறுக்கு தெரு, R.K.நகர், ராஜா அண்ணாமலைபுரம், சென்னை - 600028. இமெயில்: <a href="mailto:nithya@prowisecorporate.com">nithya@prowisecorporate.com</a> டெலிபோன் எண். 9566033007 (பதிவு எண். IBBI/IPA-002/IP-N00911/2020-2021/13144) |            |
| 8.                                                                                                                                                                                                           | கோரிக்கைகளை சமர்ப்பிப்பதற்கான கடைசி தேதி                                        | ஜனவரி 27, 2023                                                                                                                                                                                                                                                                    |            |

கோபெல்கோ பிளேட் பிராசஸிங் இந்தியா பிரைவேட் லிமிடெட்-ன் தள்ளாடல் கலைப்பு 26 டிசம்பர், 2022 துவங்கியது என்பது இந்த அறிவிப்பின் வாயிலாக தெரிவிக்கப்படுகிறது.

கோபெல்கோ பிளேட் பிராசஸிங் இந்தியா பிரைவேட் லிமிடெட்-ன் பங்குதாரர்கள் தங்களின் கோரிக்கைகளுக்கான ஆதாரத்தை 27 ஜனவரி, 2023 அன்று அல்லது அதற்கு முன்னரே மேலே அறிட்ட 7ல் குறிப்பிடப்பட்டுள்ள கலைப்பாளரின் முகவரியில் சமர்ப்பிக்கும்படி இவ்வுண்மையைக் கோருகிறோம்.

நிதிநிபுண்டர்கள் தங்கள் கோரிக்கையின் ஆதாரத்தை பின்வரும் வழியில் மட்டுமே சமர்ப்பிக்க வேண்டும், அனைத்து இந்ர பங்குதாரர்கள் கோரிக்கையின் ஆதாரத்தை நிரல் தபால் மூலம் அல்லது பின்வரும் வழியில் சமர்ப்பிக்கலாம்.

கோரிக்கைகளுக்கான தவறான அல்லது திரித்த குறும் ஆதாரங்கள் சமர்ப்பிப்பது தண்டனைக்கு விரிவாக்கம்.

கலைப்பாளரின் பெயர் மற்றும் கைபெயர்ப்பு: CS நிதியா பகதி பழைய எண். IBBI/IPA-002/IP-N00911/2020-2021/13144

தேதி: 30/12/2022 இடம்: சென்னை

| பெயர் மாற்றம்                                                                                                                                                                                                             |  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| RAJAMANICKAM SWAMINATHAN.                                                                                                                                                                                                 |  |
| த/பெ:RAJAMANICKAM, பிறந்த தேதி: 15.06.1964, கதவு எண்: 12D, தெற்கு அண்ணை கரை தெரு, சொக்கநாதன் பேட்டை, தோட்டாசுரவாடி, புதுச்சேரி-605009, என்ற முகவரியில் வசிக்கும் நான் இனி RAJAMANICKAM SWAMINATHAN என்ற அழைக்கப்படுகிறேன் |  |

| ஏல அறிவிப்பு                                                                                                                                                                                                                                                                          |  |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| SAJIAN RAJ NAHAR, NO.29/13, BRAHMIN STREET, 2ND FLOOR, SAIDAPET, CHENNAI – 600015. என்னிடம் வசம் உள்ள தங்குதகைகள் வெளிப் பொருட்கள் மற்றும் வைரம் 02/01/2023 அன்று காலை 1.00 மணிக்கு மேல் அரசு ஒப்பந்தப் பெற்ற ஏலதாரர் M/s. குருசாந்தி அவர்களால் மேற்கண்ட விலாசத்தில் ஏலம் மேடப்படும். |  |
| PUSHPA DEVI, NO.29/13, BRAHMIN STREET, 2ND FLOOR, SAIDAPET, CHENNAI – 600015. என்னிடம் வசம் உள்ள தங்குதகைகள் வெளிப் பொருட்கள் மற்றும் வைரம் 02/01/2023 அன்று காலை 1.00 மணிக்கு மேல் அரசு ஒப்பந்தப் பெற்ற ஏலதாரர் M/s. குருசாந்தி அவர்களால் மேற்கண்ட விலாசத்தில் ஏலம் மேடப்படும்.      |  |

# திருச்செந்தூர் முருகன் கோயிலில் செல்போன் பாதுகாப்பு பெட்டகம்: அமைச்சர் சேகர்பாபு திறந்து வைத்தார்

திருச்செந்தூர், டி.ச.30— திருச்செந்தூர் சுப்பிரமணிய சுவாமி கோயிலில் செல்போன் பாதுகாப்பு பெட்டகத்தினை இந்து சமய அறநிலையத்துறை அமைச்சர் பி.கே. சேகர்பாபு திறந்து வைத்தார். முதலமைச்சர் மு.க.ஸ்டாலின் வழிகாட்டுதலின்படி, இந்து சமய அறநிலையத்துறை கட்டுப்பாட்டி லுள்ள திருக்கோயில்களில் திருப்பணிகள் மேற்கொண்டு வருவதோடு, பக்தர்களுக்கு தேவையான அடிப்படை வசதிகளையும் மேம்படுத்தி வழங்கி வருகிறது. அந்த வகையில் இன்று (30-ந் தேதி) அமைச்சர் பி.கே. சேகர்பாபு திருச்செந்தூர் சுப்பிரமணிய சுவாமி கோயிலுக்கு வருகைத்து அங்கு பெருந்திட்டத்தின் கீழ் நடைபெற்று வரும் திருப்பணிகளை ஆய்வு செய்ததோடு பக்தர்களின் கைபேசிகளை பாதுகாத்து வழங்கும் வகையில் அமைக்கப்பட்டுள்ள கைபேசி பாதுகாப்பு பெட்டகத்தினை திறந்து வைத்தார்.

திருக்கோயிலின் புனிதம் மற்றும் தூய்மையை காக்கும் வகையில் கோயிலுக்குள் பக்தர்கள் கைபேசியை கொண்டு செல்ல தடைவிதித்தும், திருக்கோயில் வளாகத்திற்குள் சென்றை உயர்நீதிமன்ற மதுரை கிளை உத்தரவிட்டது. அதனை தொடர்ந்து, இந்து அறநிலையத்துறையின் பக்தர்கள் கைபேசிகளை



கோயிலுக்குள் கொண்டு வர அனுமதி இல்லை. மீறி கொண்டு செல்லப்படுவது கண்டறியப்பட்டால் பறிமுதல் செய்யப்படும். கைபேசி திரும்பி வழங்கப்பட மாட்டாது” என்ற வாசகங்கள் அடங்கிய அறிவிப்பு பலகையை திருக்கோயிலின் குறாமுவு வாயில்களில் பொதுமக்கள் எளிதில் அறியும் வண்ணம் வைத்திடவும், கோயிலுக்குள் கைபேசிக்கு தடை கோயிலுக்குள் கைபேசி கொண்டு வர தடை விதிக்கப்பட்டுள்ளது என்கிற விபரத்தினை ஒலிப்பெருக்கி மூலம் தினசரி ஒலிபரப்பு செய்திடவும், பக்தர்கள் கொண்டு வரும் கைபேசிகளை திருக்கோயில் வளாகத்திற்குள் பெற்று பாதுகாத்து வைத்திட ஏதுவாக பாதுகாப்பு பெட்டக வசதி அமைத்திடவும், கைபேசிகளை பெற்று திரும்ப வழங்கிடும் பணியினை செய்ய ஏதுவாக தேவையான எண்ணிக்கையில் பணியாளர்கள் பணிமீல் ஈடுபடுத்தப்படுத்திடவும், பக்தர்கள் கைபேசிகளைப் பெற்று

அதற்கு அத்தாட்சியாக போக்கன் வழங்கும் முறை அமல்படுத்தவும், அதற்கு பாதுகாப்புக் கட்டணமாக ஒரு கைபேசிக்கு ரூ. 5 தொகையினை வசூலிக்கவும், கைபேசிகள் பக்தர்களிடம் மீள வழங்கப்படும் போது போக்கன் மற்றும் பக்தரின் அடையாளம் உறுதி செய்து வழங்கிட வேண்டுமெனவும் அறிவுறுத்தல்கள் வழங்கப்பட்டுள்ளன. முதற்கட்டமாக இன்று அமைச்சர் பி.கே.சேகர்பாபு திருச்செந்தூர் கோயிலுக்கு வருகைதரும் பக்தர்களின் கைபேசிகளை பாதுகாத்து வழங்கிடும் வகையில் அமைக்கப்பட்டுள்ள கைபேசி பாதுகாப்பு பெட்டகத்தினை திறந்து வைத்து பார்வையிட்டார். இந்நிகழ்வின்போது, இந்து சமய அறநிலையத்துறை ஆணையர் ஜெ.குமாரகுமாரன், கலெக்டர் செந்தில் ராஜ், அறங்காவலர் குழுத்தலைவர் அருள் முருகன், மாவட்ட ஊராட்சி தலைவர் அபிராமிமச்சதி, இணை ஆணையர் கார்த்திக் மற்றும் அலுவலர்கள் உடனிருந்தனர்.

# பூண்டி நீர்த்தேக்கம் இன்று முழுக்கொள்ளவை எட்டியது

## உபரி நீர் வெளியேற்றம் 500 கன அடியாக உயர்வு

திருவள்ளூர், டி.ச. 30— பூண்டி நீர்த்தேக்கம் கொள்ளவை எட்டியது. வெளியேற்றம் 500 கன அடியாக உயர்வு பெற்றது.

சென்னை முக்கிய குடிநீர் ஆதாரமாக விளங்குவது திருவள்ளூர் அருகே உள்ள பூண்டி ஏரியாகும். இந்த ஏரியின் மொத்தக் கொள்ளவை 3,231 மில்லியன் கன அடியும், 35 அடி உயரமும் கொண்டதாகும். இந்த நிலையில் இன்று காலை நிலவாப்படி 35 அடி உயரமும் 3,231 மில்லியன் கன அடி நீர்தடன் ஏரி முழுக் கொள்ளவை எட்டியுள்ளது. மேலும் பூண்டி ஏரிக்கு மழை நீர், வரத்துக் கால்வாய்கள் மூலம் மேல்பெரும்பு நீர், கோவாரம் அணையிலிருந்து திறந்துவிடப்பட்டு அதன் மூலம் பெறப்படும் 700 கன அடி நீர், ஆந்திர மாநிலம் கண்டலேறு அணையில் இருந்து வந்து

எட்டியதால் 500 அடியாக உயர்ந்தது உபரிநீர் வெளியேற்றப்பட்டு வருகிறது. மேலும் புழல் மற்றும் செம்பரம்பாக்கம் ஏரிக்கு இணைப்பு கால்வாய் வழியாக 450 கன அடியும், சென்னை குடிநீர் வாரியத்திற்காக பேபி கால்வாய் வழியாக

38 கன அடி தண்ணீரும் வெளியேற்றப்படுகிறது. அதேபோல் புழல் ஏரியில் 2918 மில்லியன் கன அடி நீரும், கோமுவாரம் ஏரியில் 831 கன அடியும் அதேபோல் கண்ணைக் காட்டை தேர்வாய் கண்டலையில் 488 மில்லியன் கன அடி நீரும் இருப்பு உள்ளது.

**பெயர் மாற்றம்**  
Barkath Nisha Mohammed Bugar, கணவர் பெயர்: Ahmed Nazeer, பிறந்த தேதி: 22.12.1989, பிளாட் 16-104, LIG-1, THNB காலனி, 2வது தெரு, இசையுழை St.Britos Academy, வேளச்சேரி, சென்னை-600 042, என்ற முகவரியில் வசிக்கும் நான் இனி **Barakath Nisha Ahmed Nazeer, Abdul Hameed** என்ற அழைக்கப்படுகிறேன்.  
Barkath Nisha Mohammed Bugar

**பெயர் மாற்றம்**  
ANANDH PEROMUAL, தந்தை பெயர்: Perumal, பிறந்த தேதி: 12.10.1991, நெ.83, 4வது குறுக்கு தெரு, J J நகர், மூலக்குளம், புதுச்சேரி – 605010, என்ற முகவரியில் வசிக்கும் நான் இனி **Anandh Perumal**, என்ற அழைக்கப்படுகிறேன்.  
ANANDH PEROMUAL

**பெயர் மாற்றம்**  
PEROMUAL, தந்தை பெயர்: Manickam, பிறந்த தேதி: 03.11.1962, நெ.83, 4வது குறுக்கு தெரு, J J நகர், மூலக்குளம், புதுச்சேரி – 605010, என்ற முகவரியில் வசிக்கும் நான் இனி **PEROMUAL**, என்ற அழைக்கப்படுகிறேன்.  
PEROMUAL

**பெயர் மாற்றம்**  
Abdul Hamid Mahabooob Basha, தந்தை பெயர்: Mahabooob Basha, பிறந்த தேதி: 10.04.1962, நெ.20/38, 1வது மெயின் தெரு, உலகநாதர், டி.டி.காசனம், சென்னை-600 037, என்ற முகவரியில் வசிக்கும் நான் இனி **Abul Hameed Mahabooob Basha, Sur name: Mahabooob Basha, Given name: Abdul Hameed** என்ற அழைக்கப்படுகிறேன்.  
Abdul Hamid Mahabooob Basha

**பெயர் மாற்றம்**  
Palagin Khader Saheb Arshad Ali (Muslim), தந்தை பெயர்: Palagin Khader Saheb, பிறந்த தேதி: 15.03.1973, நெ.16/62, Lawker Street, ஆலந்தூர், சென்னை-600 015, என்ற முகவரியில் வசிக்கும் நான் இனி **PALAGIN KHADER SAHEB SAMUEL ARSHAD (Christian)**, என்ற அழைக்கப்படுகிறேன்.  
Palagin Khader Saheb Arshad Ali (Muslim)

**பெயர் மாற்றம்**  
Sambantham S/o Srinivasan, பிறந்த தேதி: 05.08.1955, நெ. 34, மருகுரன் தெரு, கொசப்பாளையம், ஆனந்தி, திருச்செந்தூர் காவலகம் – 632 301, என்ற முகவரியில் வசிக்கும் நான் இனி **Sambantham S/o.Srinivasan**, என்ற அழைக்கப்படுகிறேன்.  
Sambantham S/o Srinivasan

**பெயர் மாற்றம்**  
SHAIK PARVEES, தந்தை பெயர்: Shaik Bhasheer, பிறந்த தேதி: 21.07.1986, நெ.21/533, யெலி ரோடு, ஜனீடா ரோடு, நெல்லூர், ஆந்திர பிரதேசம் – 524001, என்ற முகவரியில் வசிக்கும் நான் இனி **SHAIK PARVEZ**, என்ற அழைக்கப்படுகிறேன்.  
SHAIK PARVEES

**பெயர் மாற்றம்**  
Annalmanjula S. W/o. Samson Devasagayam, பிறந்த தேதி: 16.02.1973, நெ.821, 29வது தெரு, பக்தவத்சலம் காலனி, யசாசரடி, சென்னை – 600 003, என்ற முகவரியில் வசிக்கும் நான் இனி **MANJULA JESSIE'S W/O. SAMSON DEVASAGAYAM**, என்ற அழைக்கப்படுகிறேன்.  
Annalmanjula S. W/o. Samson Devasagayam

**பெயர் மாற்றம்**  
தந்தை பெயர்: அப்பாஸ் ஷேன் அஜீஜி, பிறந்த தேதி: 05.09.2003, நெ.377, லத்தீப் நகர், பள்ளிப்படை, பள்ளிப்படை அருகில், கூடலூர், தமிழ்நாடு – 608001, என்ற முகவரியில் வசிக்கும் நான் இனி **ஷாபான பர்வின, அ.** என்ற அழைக்கப்படுகிறேன்.  
ஷாபான பர்வின, அ.

**பெயர் மாற்றம்**  
SIVASAKTHI RAMU (Hindu), கணவர் பெயர்: Mohamed Jalaludin, பிறந்த தேதி: 26.09.1986, எண்.12, மேட்டு தெரு, கொளத்தூர், சென்னை-600 099, என்ற முகவரியில் வசிக்கும் நான் இனி **SULAKHA MOHAMED JALALUDIN** (Islam), என்ற அழைக்கப்படுகிறேன்.  
SIVASAKTHI RAMU (Hindu)

**பெயர் மாற்றம்**  
Mohamed Hussain Ahmed Ibrahim, தந்தை பெயர்: Ahmed Ibrahim, பிறந்த தேதி: 26.06.1960, நெ.131/75, 2வது தெரு, பி.வி. காலனி, வியாசாபாடி, சென்னை-600 039, என்ற முகவரியில் வசிக்கும் நான் இனி **MOHAMED ASAN AHMED IBRAHIM**, என்ற அழைக்கப்படுகிறேன்.  
Mohamed Hussain Ahmed Ibrahim

**பெயர் மாற்றம்**  
Given name:Zubair Abdul Rawoof, பிறந்த தேதி: 26.07.2006, நெ.327, 2வது மாடி, 7வது மெயின் ரோடு, வெங்கடாசலம் நகர், திருவிழைபுரம், சென்னை – 600 089, என்ற முகவரியில் வசிக்கும் நான் இனி **SUR NAME: ABDUL RAWOOF, GIVEN NAME:ZUBAIR**, என்ற அழைக்கப்படுகிறேன்.  
ABDUL RAWOOF, தந்தை

**பெயர் மாற்றம்**  
Jamal Mohamed Anwarullah, தந்தை பெயர்: Noorullah, பிறந்த தேதி: 11.08.1964, நெ.38, தாகேதேவன் தெரு, பெரும்பு, சென்னை-600 011, என்ற முகவரியில் வசிக்கும் நான் இனி **Kamal Siddiqi Noorullah**, என்ற அழைக்கப்படுகிறேன்.  
Jamal Mohamed Anwarullah

**பெயர் மாற்றம்**  
MOHAMED IRHFAN, தந்தை பெயர்: Anwar Hussain, பிறந்த தேதி: 30.11.2004, நெ.1/14, ஸுலையன் தெரு, T புதூர், தெருஞ்சேரி, கூடலூர், திம்பரவம், திழிமுநூர் – 608305, என்ற முகவரியில் வசிக்கும் நான் இனி **MOHAMED IRFAN**, என்ற அழைக்கப்படுகிறேன்.  
MOHAMED IRHFAN

**பெயர் மாற்றம்**  
தந்தை பெயர்: அப்பாஸ் ஷேன் அஜீஜி, பிறந்த தேதி: 05.09.2003, நெ.377, லத்தீப் நகர், பள்ளிப்படை, பள்ளிப்படை அருகில், கூடலூர், தமிழ்நாடு – 608001, என்ற முகவரியில் வசிக்கும் நான் இனி **ஷாபான பர்வின, அ.** என்ற அழைக்கப்படுகிறேன்.  
ஷாபான பர்வின, அ.

**பெயர் மாற்றம்**  
Given name:Zubair Abdul Rawoof, பிறந்த தேதி: 26.07.2006, நெ.327, 2வது மாடி, 7வது மெயின் ரோடு, வெங்கடாசலம் நகர், திருவிழைபுரம், சென்னை – 600 089, என்ற முகவரியில் வசிக்கும் நான் இனி **SUR NAME: ABDUL RAWOOF, GIVEN NAME:ZUBAIR**, என்ற அழைக்கப்படுகிறேன்.  
ABDUL RAWOOF, தந்தை

**பெயர் மாற்றம்**  
தந்தை பெயர்: அப்பாஸ் ஷேன் அஜீஜி, பிறந்த தேதி: 05.09.2003, நெ.377, லத்தீப் நகர், பள்ளிப்படை, பள்ளிப்படை அருகில், கூடலூர், தமிழ்நாடு – 608001, என்ற முகவரியில் வசிக்கும் நான் இனி **ஷாபான பர்வின, அ.** என்ற அழைக்கப்படுகிறேன்.  
ஷாபான பர்வின, அ.

**பெயர் மாற்றம்**  
தந்தை பெயர்: அப்பாஸ் ஷேன் அஜீஜி, பிறந்த தேதி: 05.09.2003, நெ.377, லத்தீப் நகர், பள்ளிப்படை, பள்ளிப்படை அருகில், கூடலூர், தமிழ்நாடு – 608001, என்ற முகவரியில் வசிக்கும் நான் இனி **ஷாபான பர்வின, அ.** என்ற அழைக்கப்படுகிறேன்.  
ஷாபான பர்வின, அ.



**NOTICE OF EXTRA-ORDINARY GENERAL MEETING -4**

**SHORTER NOTICE** is hereby given that the Extra-Ordinary General Meeting (EGM) -4 of the members of Kobelco Plate Processing India Private Limited will be held at **10.30 A.M, on Monday, 26<sup>th</sup> December 2022** through Video Conferencing ("VC") / Other Audio-Visual Means ("OAVM") to transact the following business:

The proceedings of the EGM shall be deemed to be conducted at the Registered Office of the Company which shall be the deemed venue of the EGM.

**SPECIAL BUSINESS****TO APPROVE THE VOLUNTARY LIQUIDATION OF THE COMPANY AND APPOINTMENT OF LIQUIDATOR OF THE COMPANY**

To consider and if thought fit, to pass with or without modification(s), the following as a Special Resolution –

**"RESOLVED THAT** pursuant to the provisions of Section 59 and other applicable provisions of the Insolvency and Bankruptcy Code, 2016, read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, and in supersession to the earlier resolution, consent of the shareholders of the Company be and is hereby accorded for winding up the Company through a members' voluntary liquidation process.

**RESOLVED FURTHER THAT** the Declaration of Solvency along with the necessary affidavit and Statement of assets and liabilities of the Company, signed by the majority of the Directors, be and is hereby considered, approved and adopted.

**RESOLVED FURTHER THAT** in terms of Section 59 and other applicable provisions of the Insolvency and Bankruptcy Code, 2016, read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, and in supersession to the earlier resolution, consent of the any,shareholders of the Company be and is hereby accorded to appoint Ms.Nithya Pasupathy ( IP Reg. No. IBBI/IPA- 002 / IPN 00911/2020-2021/13144 ), a member of the Insolvency Professional Agency and registered with the Insolvency and Bankruptcy Board of India and who is meeting the eligibility criteria as specified under Regulation 6 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, to act as the Liquidator of the Company for the purpose of voluntary liquidation of the Company at a total remuneration of INR 350,000, exclusive of tax and cost, statutory/government charges and other out of pocket expenses to be reimbursed on actual basis and as may be agreed mutually, and subject to other terms and conditions mentioned in the agreement with the Liquidator and those laid down by the Insolvency and Bankruptcy Code, 2016.

**RESOLVED FURTHER THAT** Ms.Nithya Pasupathy be and is hereby authorised to exercise all the powers and duties as exercisable by the Liquidator as provided in Section 35 to Section 46 and all other applicable provisions of the Insolvency and Bankruptcy Code, 2016 and Chapter IV of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, for affecting the voluntary liquidation of the Company.

**KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED**

Registered office: New No.105, Sreela Terrace, Unit No.7, 2<sup>nd</sup> Floor, 1<sup>st</sup> Main Road, Gandhi Nagar, Adyar, Chennai – 600020, INDIA. Tel: 044- 42040700; Fax: 044-42040707  
Corporate Identification Number (CIN): U27100TN2012FTC083849

**RESLOVED FURTHER THAT** all the Directors of the Company, be and are hereby jointly and/or severally authorised to take all the necessary actions, steps including filing of necessary intimation in relation to the voluntary liquidation and appointment of insolvency professional as the Liquidator of the Company with all the necessary authorities to give effect to the above resolutions and to do all the deeds or things as are incidental or necessary thereto.”

By Order of the Board

For Kobelco Plate Processing India Private Limited,

人見恵太郎

Keitaro Hitomi  
Managing Director | DIN – 08171890  
Date: December 26, 2022  
Place: Chennai



**Notes:**

A member entitled to attend and vote at the meeting is also entitled to appoint one or more proxies to attend and vote on a poll in place of him and that proxy need not be a member. The instrument appointing the proxy should be deposited at the registered office of the Company duly completed not less than 48 hours before the scheduled time fixed for holding the Meeting. A blank proxy form is enclosed.

A person can act as a proxy on behalf of members not exceeding fifty and holding in the aggregate not more than ten percent of the total share capital of the Company carrying voting rights. A member holding more than ten percent of the total share capital of the Company carrying voting rights may appoint a single person as proxy and such person shall not act as a proxy for any other person or shareholder.

An Explanatory Statement pursuant to Section 102(1) of the Companies Act, 2013, is attached hereto and forms part of the Notice.

Members are requested to intimate the change in their address registered with the Company.

A member entitled to attend and vote at the meeting should either be included in the register of members as on the date immediately prior to the date of the general meeting or he/she should produce adequate documents to the satisfaction of the Company to confirm that he/she is the legal/beneficial/nominee shareholder of the Company as on the date of general meeting.

The Members can join the EGM in the VC/OAVM mode 15 minutes before and after the scheduled time of the commencement of the Meeting.

In case of any query or queries related to joining the meeting through VC/OAVM, may send email to hitomi.keitaro@kobelco.com and m.sunder@kobelco-pp.co.in



**EXPLANATORY STATEMENT PURSUANT TO SECTION 102 OF THE COMPANIES ACT, 2013**

In conformity with the provisions of Section 102(1) of the Companies Act, 2013, the following Explanatory Statement sets out all material facts relating to the Special Business mentioned in the accompanying Notice and should be taken as forming part of the Notice.

**TO APPROVE THE VOLUNTARY LIQUIDATION OF THE COMPANY AND APPOINTMENT OF LIQUIDATOR OF THE COMPANY**

The Company was incorporated on 02 January 2012 and was engaged in the business of processing steel plates. The Company has been incurring continuous losses, due to which the Company does not foresee the viability/ profitability of continuing the business operations. Accordingly, the Company has discontinued the business operations and now, intends to be wound up through a members' voluntary liquidation process under the Insolvency and Bankruptcy Code, 2016.

The Board of Directors of the Company considered the matter in its Board Meeting held on December 24, 2022 and is of the opinion that, in the absence of business prospects, it is better to liquidate the Company by way of members' voluntary liquidation process, at the best interest of the Company and all its stakeholders.

Further, the Board has made a full inquiry into the affairs of the Company and formed an opinion that the Company is solvent, the Company has no debts and that the Company is not being liquidated to defraud any person. A Declaration of Solvency along with the necessary affidavit and Statement of assets and liabilities of the Company as on November 30, 2022, signed by majority of Directors, prepared in accordance with the provisions of Section 59 of the Insolvency and Bankruptcy Code, 2016, read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017 ("IBC regulations"), for the purposes of the voluntary liquidation of the Company, is annexed to this Notice for shareholders' perusal.

Furthermore, as per the IBC regulations, the Company is required to appoint an Insolvency Professional to act as the Liquidator of the Company for the purpose of Voluntary Liquidation process and fix the remuneration to be paid to the Liquidator and agree upon the other terms and conditions of such appointment.

The Board recommends the name of Ms. Nithya Pasupathy ( IP Reg. No. IBBI/ IPA- 002 /IPN 00911 / 2020 -21/13144), a member of the Insolvency Professional Agency and registered with the Insolvency and Bankruptcy Board of India as an Insolvency Professional and who is meeting the eligibility criteria as specified under Regulation 6 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, to be appointed as Liquidator of the Company at such remuneration as specified in the resolution, for the purpose of Voluntary Liquidation and to carry out the functions and duties as per the provisions of Section 35 to Section 46 and all other applicable provisions of the Insolvency and Bankruptcy Code, 2016 and Chapter IV of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

The shareholders had appointed Mr. P.Sriram as Liquidator at their extra - ordinary general meeting of the company held on 19 December, 2022. However, due to some certain technical issues, the shareholders had superseded the earlier resolution and had appointed Ms. Nithya Pasupathy as Liquidator on 26 December, 2022.

The Board of Directors of the Company recommends the resolution for your approval as Special Resolution.

None of the Directors or key managerial personnel or their relatives are interested or concerned, financially or otherwise in the proposed Special Resolution.

By Order of the Board  
For Kobelco Plate Processing India Private Limited,

Keitaro Hitomi  
Director | DIN - 08171890



Date: December 26, 2022  
Place: Chennai



# KYUSHO CO., LTD.

1388, Eigashima, Okubo-cho, Akashi, Hyogo, 674-0064, JAPAN

Phone: Japan +81-79-441-1201

Fax: Japan +81-79-441-1204

## Consent by Shareholder for holding the Extra-Ordinary General Meeting at Shorter notice

To,

The Board of Directors  
Kobelco Plate Processing India Private Limited  
New No.105, Sreela Terrace, Unit No.7, 2<sup>nd</sup> Floor,  
1<sup>st</sup> Main Road, Gandhi Nagar, Adyar  
Chennai – 600 020

Dear Directors,

Sub: Consent of Shareholders for holding the Extraordinary General Meeting - 4  
("EGM") on shorter notice

We, M/s. **Kyusho Company Limited**, registered and existing under the provisions of laws in Japan, having its head office at 1388, Eigashima, Ookubo-cho, Akashi-shi, Hyogo, Japan, **holding 49%** of equity share capital, hereby give its consent, pursuant to Section 100 of the Companies Act, 2013, to hold the **Extra-Ordinary General Meeting-4 of the Company on Monday, 26<sup>th</sup> December 2022 at 10.30 A.M (IST) at shorter notice** through Video Conferencing/ Other Audio-Visual Means (VC/OAVM).

Yours faithfully,  
For Kyusho Company Limited

坂本吉隆  
Yoshitaka Sakamoto, Director

Place  
Date

兵庫県加古郡播磨町新島6番地16

久商株式会社

代表取締役 藤本



# KYUSHO CO., LTD.

1388, Eigashima, Okubo-cho, Akashi, Hyogo, 674-0064, JAPAN

Phone: Japan +81-79-441-1201

Fax: Japan +81-79-441-1204

To  
Board of Directors  
Kobelco Plate Processing India Private Limited  
New No.105, Sreela Terrace, Unit No.7, 2nd Floor,  
1st Main Road, Gandhi Nagar, Adyar  
Chennai – 600 020

Respected Directors,

Sub: Authorized Representative to attend Extra-Ordinary General Meeting (EGM)-4

We hereby authorize Mr. Takashi Furuie, Email: furuie@kyusyo.co.jp represent our Company in the Extra-Ordinary General Meeting-4 to be held at Shorter Notice on Monday, 26 th December 2022 at 10.30 A.M (IST) to attend through electronic mode via Video Conferencing (VC) or Other Audio-Visual Means (OAVM) and vote on behalf of the company.

This representation shall be good and effective only at the aforementioned meeting.

Yours faithfully,

For Kyusho Company Limited, Japan

坂本吉隆

Authorized Signatory  
Yoshitaka Sakamoto, Director

兵庫県加古郡播磨町新島6番地16

久商株式会社

代表取締役 藤本





7-2 ,Kyobashi 1-chome, Chuo-ku,  
Tokyo 104-0031, Japan

Tel : (81)3-5579-5302

Fax : (81)3-5524-5727

Consent by Shareholder for holding Extra-Ordinary General Meeting at  
Shorter notice

To,

The Board of Directors  
Kobelco Plate Processing India Private Limited  
New No.105, Sreela Terrace, Unit No.7, 2<sup>nd</sup> Floor,  
1<sup>st</sup> Main Road, Gandhi Nagar, Adyar  
Chennai – 600 020

Dear Directors,

Sub: Consent of Shareholders for holding the Extraordinary General Meeting – 4  
("EGM") on shorter notice

We, M/s. **Shinsho Corporation**, registered and existing under the provisions of laws in Japan, having its head office at Museum Tower Kyobashi 10-12F, 7-2, kyobashi 1 – chome, chuo-ku, Tokyo – 104 - 8389, Japan, being the parent company (**holding 51%** of equity share capital), hereby give its consent, pursuant to Section 100 of the Companies Act, 2013, to hold the **Extra-Ordinary General Meeting – 4 of the Company on Monday, 26<sup>th</sup> December 2022 at 10.30 A.M (IST)** at shorter notices at through Video Conferencing/ Other Audio-Visual Means (VC/OAVM).

Yours faithfully,  
For Shinsho Corporation



**Masahito Adachi, Director**

Place  
Date



7-2, Kyobashi 1-chome, Chuo-ku,  
Tokyo 103-8261, Japan

Tel : (81)3-5579-5302  
Fax : (81)3-5524-5727

To

Board of Directors  
Kobelco Plate Processing India Private Limited  
New No.105, Sreela Terrace, Unit No.7, 2<sup>nd</sup> Floor,  
1<sup>st</sup> Main Road, Gandhi Nagar, Adyar  
Chennai – 600 020

Respected Directors,

**Sub: Authorized Representative to attend Extra-Ordinary General Meeting (EGM) - 4**

We hereby authorize **Mr. Yoshihide Tsuruga**, Email: [tsuruga.yoshihide@kobelco.com](mailto:tsuruga.yoshihide@kobelco.com) to represent our Company in the **Extra-Ordinary General Meeting-4** to be held at Shorter Notice on **Monday, 26<sup>th</sup> December 2022 at 10.30 A.M (IST)** to attend through electronic mode via Video Conferencing (VC) or Other Audio Visual Means (OAVM) and vote on behalf of the company.

This representation shall be good and effective only for this meeting.

Yours faithfully,

For Shinsho Corporation, Japan

辻達雄 人

Authorized Signatory  
Masahito Adachi, Director





**KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED**

Registered office; New No.105, Sreela Terrace, Unit No.7, 2<sup>nd</sup> Floor, 1<sup>st</sup> Main Road, Gandhi Nagar, Adyar, Chennai – 600020, INDIA. Tel: 044- 42040700; Fax: 044-42040707  
Corporate Identification Number (CIN): U27100TN2012FTC083849

**CERTIFIED TRUE COPY OF THE SPECIAL RESOLUTION PASSED BY THE MEMBERS IN THE EXTRAORDINARY GENERAL MEETING-4 (“EGM”) OF KOBELCO PLATE PROCESSING INDIA PRIVATE LIMITED (“COMPANY”) HELD AT THE REGISTERED OFFICE OF THE COMPANY AT NEW NO 105, SREELA TERRACE, UNIT NO 7, 2<sup>ND</sup> FLOOR, 1<sup>ST</sup> MAIN ROAD, GANDHI NAGAR, ADYAR, CHENNAI ON MONDAY, DECEMBER 26, 2022, AT 10.30 AM THROUGH VEDIO CONFERENCING.**

**SUB. NO. 01: TO APPROVE THE VOLUNTARY LIQUIDATION OF THE COMPANY AND APPOINTMENT OF LIQUIDATOR OF THE COMPANY**

**“RESOLVED THAT** pursuant to the provisions of Section 59 and other applicable provisions of the Insolvency and Bankruptcy Code, 2016, read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, and in supersession to the earlier resolution, consent of the shareholders of the Company be and is hereby accorded for winding up the Company through a members’ voluntary liquidation process.

**RESOLVED FURTHER THAT** the Declaration of Solvency along with the necessary affidavit and Statement of assets and liabilities of the Company, signed by the majority of the Directors, be and is hereby considered, approved and adopted.

**RESOLVED FURTHER THAT** in terms of Section 59 and other applicable provisions of the Insolvency and Bankruptcy Code, 2016, read with the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, and in supersession to the earlier resolution, consent of the shareholders of the Company be and is hereby accorded to appoint Ms. Nithya Pasupathy (IP Reg. No. IBBI/IPA-002/IPN00911/2020-2021/13144) a member of the Insolvency Professional Agency and registered with the Insolvency and Bankruptcy Board of India and who is meeting the eligibility criteria as specified under Regulation 6 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, to act as the Liquidator of the Company for the purpose of voluntary liquidation of the Company at a total remuneration of INR 350,000 exclusive of tax and cost, statutory/government charges and other out of pocket expenses to be reimbursed on actual basis and as may be agreed mutually, and subject to other terms and conditions mentioned in the agreement with the Liquidator and those laid down by the Insolvency and Bankruptcy Code, 2016.

**RESOLVED FURTHER THAT** Ms. Nithya Pasupathy be and is hereby authorised to exercise all the powers and duties as exercisable by the Liquidator as provided in Section 35 to Section 46 and all other applicable provisions of the Insolvency and Bankruptcy Code, 2016 and Chapter IV of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, for affecting the voluntary liquidation of the Company.

**RESLOVED FURTHER THAT** all the Directors of the Company, be and are hereby jointly and/or severally authorised to take all the necessary actions, steps including filing of necessary intimation in relation to the voluntary liquidation and appointment of insolvency professional as the Liquidator of the Company with all the necessary authorities to give effect to the above resolutions and to do all the deeds or things as are incidental or necessary thereto.”

**//CERTIFIED TO BE TRUE COPY//**

**For Kobelco Plate Processing India Private Limited,**

人見恵太郎

**Keitaro Hitomi**

**Managing Director | DIN - 08171890**

**Date: December 26, 2022**

**Place: Chennai**

